

W.P(C)No. 367 OF 2004
ITEM No.MM -17

Court No. 3

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(Civil) No.367/2004(For Preliminary Hearing)

SIDDHAKALA AYURVED MAHAVIDYALAYA

Petitioner (s)

VERSUS

STATE OF MAHARASHTRA & ORS.

Respondent (s)

(With Appln(s). for ex-Parte stay)

Date : 30/07/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Petitioner (s) Dr. Rajeev Dhawan, Sr.Adv.
Mr. SUK. Sagar, Adv.
Ms. Bina Madhavan, Adv.
Mr. Avinas Avhad, Adv.

For Respondent (s)

UPON being mentioned by the counsel the Court made the following
O R D E R

List the matter on 13th August, 2004.

(S. Thapar)
PS to Registrar

(V.P. Tyagi)
Court Master